

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5185
ANSWERED ON:08.05.2012
ALLOCATION FOR MSP
Joshi Shri Pralhad Venkatesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether allocation of funds for Minimum Support Price (MSP) have been made regularly to various States;
- (b) if so, whether the Union Government has fully met the requirements of the States during the last three years;
- (c) if so, the details of such allocations during the last three years, State-wise;
- (d) whether any requests by the State Governments for allocation of funds are pending with the Union Government in this regard; and
- (e) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): Procurement of foodgrains is done by the States from the farmers on MSP by making arrangement of funds on cash credit banks or other-wise. States are reimbursed the cost of foodgrains including MSP, taxes and procurement expenditure, on delivery of foodgrains to Food Corporation of India (FCI). Decentralized Procurement States are released subsidy in respect of foodgrains distributed by them under various welfare schemes including Targeted Public Distribution Scheme (TPDS). A Statement indicating Subsidy released to FCI and State Governments is at Annexure.

(d): No, Madam.

(e): Does not arise.